

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.1272
ANSWERED ON 27.07.2023**

SCHEMES FOR ELECTRIFICATION

**1272. SHRI CHANDRA PRAKASH CHOUDHARY:
SHRI NAYAB SINGH:
SHRI GYANESHWAR PATIL:**

**Will the Minister of POWER
be pleased to state:**

(a) whether the Integrated Power Development Scheme (IPDS) and Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) schemes are being implemented in the country particularly in Giridih Parliamentary Constituency of Jharkhand, Kurukshetra Parliamentary Constituency in Haryana and Khandwa Burhanpur Parliamentary Constituency of Madhya Pradesh;

(b) if so, the scheme-wise details thereof along with updated status of implementation in the said Parliamentary Constituencies till date, block-wise; and

(c) the details of the Central funds allocated/ utilised under each of these schemes since their inception to date, State/UT and year-wise?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : The Distribution Infrastructure works under Integrated Power Development Scheme (IPDS) and Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) schemes were started in the year 2014-15 and the works related to these Schemes have been completed in the Giridih Parliamentary Constituency of Jharkhand, Kurukshetra Parliamentary Constituency in Haryana and Khandwa-Burhanpur Parliamentary Constituency of Madhya Pradesh. These Schemes stand closed as on 31.03.2022.

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(b): The details of works undertaken under DDUGJY in Giridih Parliamentary Constituency of Jharkhand, Kurukshetra Parliamentary Constituency in Haryana and Khandwa-Burhanpur Parliamentary Constituency of Madhya Pradesh are enclosed at Annexure-I.

The Distribution Infrastructure work under IPDS was sanctioned Circle wise by Monitoring Committee based on the DPR submitted by the Utility with recommendation of State level Distribution reforms committee. The circle wise status for implementation of IPDS scheme in Giridih, Kurukshetra & Khandwa-Burhanpur constituency is attached as Annexure-II.

(c): There was no upfront allocation of funds for any State/UT under IPDS and DDUGJY schemes. Funds were released for sanctioned projects in instalments based on the reported utilization of the funds released in the previous instalments and fulfilment of stipulated conditions. The details of funds disbursed under IPDS and DDUGJY State/UT wise and year wise is as enclosed at Annexure-III and Annexure-IV respectively.

ANNEXURE-I

ANNEXURE REFERRED IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 1272 ANSWERED IN THE LOK SABHA ON 27.07.2023

State	Constituency name	Constituency covering Districts	Physicals Infrastructure details								
			Substation		DTR	Lines(CKm)			Feeder	Metering(Nos.)	
			New (Nos.)	Aug(Nos.)	DTR(Nos.)	LT	11kV	33/66	CKm	Consumer	Feeder
HARYANA	Kurukshetra	Kaithal	0	0	430	123.95	163.43	0	0	0	0
		Kurukshetra	0	0	309	57.53	49.14	0	0	2391	0
JHARKHAND*	Giridih	Bokaro	1	6	2854	1386.97	621.76	6.28	549.42	25800	36
		Dhanbad	4	4	2038	1217.79	256.15	42.29	132.46	19999	15
		Giridih	5	8	4443	4025.28	1204.99	96.1	111.01	37491	114
MADHYA PRADESH	Khandwa-Burhanpur	Burhanpur	2	2	120	255.78	200.65	13	0	0	0
		Dewas	7	21	519	1025.28	256.94	22.8	50.06	15631	94
		Khandwa	7	2	465	591.82	284	8	51.28	4718	0
		Khargone	5	12	1309	1558.16	717.39	19	87	296	0

* includes RE projects awarded after 2014

ANNEXURE-II

ANNEXURE REFERRED IN REPLY TO PART (b) OF UNSTARRED QUESTION NO.1272 ANSWERED IN THE LOK SABHA ON 27.07.2023

IPDS Implementation in Giridih Parliamentary Constituency

The work sanctioned in Giridih Parliamentary Constituency covered urban areas of Chas & Giridih Circle. The work has been declared complete and closed by the Utility.

Name of the Constituency	Name of the Circle	Date of Physical completion by Discom
Giridih	Chas	28.02.2019
	Giridih	31.07.2019

The major infrastructure work created under Giridih Parliamentary Constituency is as follows:-

Constituency	Circle	Particulars	Unit	Quantity commissioned	
Giridih	Chas	33/11 KV Additional Power Transformers	Nos.	2	
		New Distribution Transformers	Nos.	103	
		Capacity Enhancement of Distribution Transformers	Nos.	66	
		HT Line (New & Reconductoring)	cKm	46	
		Aerial Bunched Cables	cKm	76	
		UG Cables	cKm	1	
		Solar Panels	KWp	5	
	Giridih	Giridih	Particulars	Unit	Quantity commissioned
			New Sub-stations	Nos.	2
			33/11 KV Additional Transformers	Nos.	1
			New Distribution Transformers	Nos.	86
			Capacity Enhancement of Distribution Transformers	Nos.	22
			New HT Line (New/Reconductoring)	cKm	31
			Aerial Bunched Cables	cKm	80
			UG Cables	cKm	14
Solar Panels	KWp	17			

IPDS Implementation in Kurukshetra Parliamentary Constituency

The work sanctioned in Kurukshetra Parliamentary Constituency covered urban areas of Kaithal & Kurukshetra Circle. The work has been declared complete and closed by the Utility.

Name of the Constituency	Name of the Circle	Date of Physical completion by Discom
Kurukshetra	Kaithal	25.02.2019
	Kurukshetra	01.03.2019

The major infrastructure work created under Kurukshetra Parliamentary Constituency is as follows:-

Constituency	Circle	Particulars	Unit	Completed Quantity	
Kurukshetra	Kaithal	New Distribution Transformers	Nos.	44	
		Capacity Enhancement of Distribution Transformers	Nos.	59	
		HT line (New & Reconductoring)	cKm	28	
		Aerial Bunched Cables	cKm	21	
		Solar Panels	KWp	55	
	Kurukshetra	Kurukshetra	Particulars	Unit	Completed Quantity
			New Distribution Transformers	Nos.	22
			Capacity Enhancement of Distribution Transformers	Nos.	18
			HT line (New & Reconductoring)	cKm	20
			Aerial Bunched Cables	cKm	39
			UG Cables	cKm	11

IPDS Implementation in Khandwa Burhanpur Parliamentary Constituency

The work sanctioned in Khandwa-Burhanpur Parliamentary Constituency covered urban areas of Burhanpur & Khandwa Circle. The work has been declared complete and closed by the Utility.

Name of the Constituency	Name of the Circle	Date of Physical completion by Discom
Khandwa Burhanpur	Burhanpur	29.03.2019
	Khandwa	28.01.2019

The major infrastructure work created under Khandwa Burhanpur Parliamentary Constituency is as follows:-

Constituency	Circle	Particulars	Unit	Quantity commissioned
KhandwaBurhanpur	Burhanpur	New Distribution Transformers	Nos.	43
		Capacity Enhancement of Distribution Transformers	Nos.	4
		New HT Line	cKm	5
		Aerial Bunched Cables	cKm	17
		New LT Lines	cKm	1
		LT Line Reconductoring	cKm	41
	Khandwa	Particulars	Unit	Quantity commissioned
		New Distribution Transformers	Nos.	39
		Capacity Enhancement of Distribution Transformers	Nos.	13
		New HT Line	cKm	14
		Aerial Bunched Cables	cKm	28
		LT Line Reconductoring	cKm	5
		Solar Panels	KWp	15

ANNEXURE REFERRED IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 1272 ANSWERED IN THE LOK SABHA ON 27.07.2023

Year wise, State wise sanction and disbursement details of IPDS Scheme*(Amount in Cr.)*

Sl. No	State/ UT	Approved Cost (Cumulative)	Gol Component (Cumulative)	Financial Year -wise Gol Disbursement									(Total) Gol Grant Disb.
				2014-2015	2015-2016	2016-2017	2017-2018	2018-2019	2019-2020	2020-2021	2021-2022	2022-2023	
1	A&N Islands	18	11	-	-	-	1	-	-	2	7	-	11
2	AP	847	510	3	28	67	232	18	29	101	31	0.38	510
3	Arunachal	159	135	-	-	13	-	-	15	56	26	20	130
4	Assam	691	587	-	50	-	103	-	273	75	59	20	580
5	Bihar	2,710	1,631	2	13	321	20	18	624	315	311	1	1,624
6	Chhattisgarh	536	323	-	30	-	40	1	23	169	60	-	322
7	Delhi	179	108	-	-	-	-	33	-	57	18	-	108
8	Goa	83	50	-	-	-	2	0	11	13	17	-	44
9	Gujarat	1,066	642	5	24	175	130	120	112	84	-	-	650
10	Haryana	326	196	-	-	24	13	30	42	72	18	-	198
11	HP	178	151	-	-	9	2	21	60	18	39	0.22	149
12	J&K/ Ladakh	402	342	-	-	3	35	-	58	228	17	-	341
13	Jharkhand	768	462	-	-	44	89	160	-	75	88	-	455
14	Karnataka	1,329	800	-	-	69	130	350	49	91	110	0.17	798
15	Kerala	654	394	-	-	108	-	0	19	225	45	0.08	397
16	Maharashtra	2,387	1,436	-	-	197	160	81	740	110	116	26	1,431
17	Manipur	126	108	-	11	21	-	64	-	-	-	6	101
18	Meghalaya	108	92	-	-	5	-	9	1	29	11	-	55
19	Mizoram	105	89	-	-	12	-	3	5	5	57	-	82
20	MP	1,565	942	1	3	101	71	123	364	202	79	1	946
21	Nagaland	135	115	-	-	4	7	8	74	-	16	-	108
22	Odisha	1,056	636	-	-	183	-	247	128	22	60	-	640

23	Puducherry	15	9	-	-	-	-	4	-	5	-	-	9
24	Punjab	409	246	-	-	20	29	20	120	42	22	-	253
25	Rajasthan	1,431	861	-	-	130	99	-	417	96	98	1	841
26	Sikkim	101	86	-	-	-	1	9	15	-	67	1	94
27	Tamil Nadu	1,745	1,051	-	-	29	250	24	596	27	118	-	1,044
28	Telangana	751	452	-	-	39	70	223	11	56	52	0.02	452
29	Tripura	192	164	-	6	-	8	6	24	85	10	15	154
30	UP	5,358	3,226	25	62	631	635	1,008	111	303	274	73	3,121
31	Uttarakhand	612	521	-	-	16	33	87	73	224	75	0.47	508
32	West Bengal	2,839	1,709	14	51	112	319	45	607	422	81	20	1,672
	Total	28,880	18,084	50	277	2,333	2,479	2,713	4,600	3,210	1,981	186	17,828

ANNEXURE-IV

ANNEXURE REFERRED IN REPLY TO PART (c) OF UNSTARRED QUESTION NO.1272
ANSWERED IN THE LOK SABHA ON 27.07.2023

State-wise details of grant disbursed and utilized under DDUGJY (including RE & Additional infra & addl Households) since 2015

Sl. No	Name of the States	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (as on 15.07.2023)	Total
1	Andhra Pradesh	30	128	165	177	8	8	85			602
2	Arunachal Pradesh	31	101	81	160	37	32	74	76		592
3	Assam	338	598	408	1082	661	416	339	13		3,855
4	Bihar	710	1292	763	2412	682	830	1,236	46		7,970
5	Chhattisgarh	279	126	552	79	58	54	153			1,301
6	Gujarat	58	110	143	181	-	13	51			556
7	Haryana	-	-	45	22	50	5	54			176
8	Himachal Pradesh	28	-	-	15	40	37	11	11		142
9	J&K	-	-	57	527	65	35	29	136	20	870
10	Jharkhand	-	327	862	1362	610	355	281	189		3,985
11	Karnataka	44	145	204	451	283	13	109			1,249
12	Kerala	-	134	87	57	8	-	54			340
13	Ladakh	-	-	8	15	24	-	34	8		89
14	Madhya Pradesh	439	421	598	952	375	278	762	3		3,826
15	Maharashtra	43	257	143	482	225	158	162			1,470
16	Manipur	7	36	33	41	46	50	24	89		325
17	Meghalaya	-	26	58	155	165	61	15	32		510
18	Mizoram	19	14	42	35	16	5	24			154
19	Nagaland	48	21	24	55	24	11	8	43		234
20	Orissa	514	1079	366	1369	330	122	395		5	4,181
21	Punjab	-	-	15	42	115	16	35			223
22	Rajasthan	253	347	782	1246	273	116	408	89		3,514
23	Sikkim	-	-	18	21	9	28	16			92
24	Tamil Nadu	77	110	2	244	56	-	100			590
25	Telangana	5	27	60	61	74	-	64			292
26	Tripura	49	78	62	112	47	48	74	35		505
27	Uttar Pradesh	1249	2262	3149	3560	946	1,661	1,095	103		14,026
28	Uttarakhand	71	16	33	270	269	5	3			667
29	West Bengal	305	273	241	1281	261	149	509	50		3,069
30	Goa	-	-	-	3	7	-	2			12
31	D&N Haveli	-	-	-	1	-	-	2			3
32	Puducherry	-	1	-	0	5	3	1			11
33	Andaman Nicobar	-	-	1	-	-	2	3		4	11
	Total	4,599	7,930	9,002	16,469	5,767	4,511	6,212	921.50	29.22	55,441
